

NATIONAL COMPANY LAW TRIBUNAL, DIVISION BENCH, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1067/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : BESCO REALTY INDIA PVT LTD.
NAME OF THE RESPONDENT(S) : ROC, CHENNAI.
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1).	B. SARATH BABU	Roc, Chennai petitioner	B. Sarath
2)	R. THAMIZH VARNAN	PCS	R. Thammizh

ORDER

PCS representing the Applicant present. Representative of ROC present and filed Report. Heard submissions. **Order is reserved.**

-sl-
(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)